

POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF INFO-DRIVE SOFTWARE LIMITED

The details subsequent to the completion of the Offer made vide Public Announcement dated 19/05/2006 pursuant to and in compliance with SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto by Bhari Information Technology Systems Private Limited along with Mr. V. N. Seshagiri Rao ('Acquirers') to acquire up to 10,00,000 equity shares representing 20% of the paid-up equity capital of Info-Drive Software Limited at a price of Rs. 7.00 per fully paid up equity share payable in cash are as under:

1. Name and Address of the Target Company : Info-Drive Software Limited (IDSL), 203/91 V.M. Street, Mylapore, Chennai - 600 004 (India)
2. Name and Address of Acquirers : Bhari Information Technology Systems Private Limited (BITECH), Buhari Buildings 3, Moores Road, Chennai - 600 006 (India) & Mr. V. N. Seshagiri Rao, No.53, Abhiramapuram III Street, Chennai - 600 018 (India)
3. Name of Manager to the offer : Keynote Corporate Services Limited
4. Name of the Registrar to the offer : Cameo Corporate Services Limited
5. Offer details
 - a) Date of opening of the offer : 12/07/2006
 - b) Date of closure of the offer : 31/07/2006
6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1.	Offer price	Rs. 7.00		Rs.7.00	
2.	Share holding of acquirers before Acquisition	Nil		Nil	
3.	Shares acquired by way of Agreement	4,00,000 (8%)		4,00,000 (8%)	
4.	Shares acquired in the open offer	10,00,000 (20%)		1,47,804 (2.96%)	
5.	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 70,00,000		Rs. 10,34,628	
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any	Nil		Nil	
7.	Post offer share holding of acquirers (2+3+4+6)	14,00,000 (28%)		5,47,804 (10.96)	
8.	Pre & Post offer share holding of public	Pre Offer	Post Offer	Pre Offer	Post Offer
	No. of Shares:	43,53,800	33,53,800	43,53,800	42,05,996
	Percentage:	(87.08)	(67.08)	(87.08)	(84.12)

7. Status of the escrow account : The amount lying in the Escrow A/c is being refunded to the Acquirers.
8. Payment of interest, if any : NIL
9. Status of Investor Complaints : No investor complaints have been received in respect of the offer.

The Acquirers accept full responsibility for the information contained in this Public Announcement and are responsible for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations.

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

**Issued on behalf of Acquirers by:
Manager to the Offer**

KEYNOTE
CORPORATE SERVICES LIMITED

KEYNOTE CORPORATE SERVICES LTD.

307, Regent Chambers, Nariman Point, Mumbai - 400 021.

Tel.: (022) 2202 5230 Fax: (022) 2283 5467, E-mail: mbd@keynoteindia.net SEBI Regn.: INM000003606

AMBI Regn. No. AMBI/040 Contact Person : Mr. Janardhan Wagle